

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 316/GT/2014

Subject : Determination of tariff for Farraka Super Thermal Power Station Stage-I & II (1600 MW) for the period 2014-19.

Petitioner : NTPC

Respondents : West Bengal State Electricity Distribution Company Ltd. & 16 Others

Date of hearing : **24.5.2016**

Coram : Shri Gireesh. B. Pradhan, Chairperson
Shri A.K.Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K Iyer, Member

Parties present : Shri Ajay Dua, NTPC
Shri Shankar Saran, NTPC
Shri Manoj Sharma, NTPC
Shri Sameer Aggarwal, NTPC
Shri Nishant Gupta, NTPC
Shri Rajeev Choudhary, NTPC
Shri Bhupinder Kumar, NTPC
Shri T. Vinodh Kumar, NTPC
Shri R.B Sharma, Advocate, BRPL
Shri S. Vallinayagam, Advocate, TANGEDCO
Ms.Ranjana Roy Gawai, Advocate, TPDDL
Shri CA Manish Garg UPPCL & BYPL
Shri Abhishek Srivastava, BYPL
Ms. Megha Bajpeyi, BRPL
Shri Jayaprakash, TANGEDCO

Record of Proceedings

The learned counsel for the respondent, TATA Power Delhi Distribution Limited prayed for time to file its reply in the matter.

2 The Commission accepted the prayer and directed to list the matter on 14.6.2016. The Commission directed the respondents to file their reply in the matter.

By Order of the Commission

Sd/-
(T. Rout)
Chief (Legal)

